34060 (6410)

Declaration of Assets and Liabilities

Year 2021-2022

I, MR. BIPIN KUN	IAR, son/dau	ighter/wife of MR. BRAT BHUSHAN THA
agedyears,	belonging to	BIHAR LEGISLATIVE ASSEMBELY
		ATTENDANT

give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. <u>Details of movable assets</u>

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	10,000/	SHIKAA JHA	AARADHYA JHA		
(ii)	Deposits in Banks, Financial Institutions And Non-Bánking Financial Companies	30,000/	20,000}	NILL	J	
(iii)	Bonds, Debentures and Shares in companies	NILL	NILL	NILL		
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC POUT CIES 22000- YEARLY	NILL	SSA (SUKANYA SAMRIDHI YOTNA) 5001- HONIH		
(v)	Motor Vehicles (details of make, etc.)	NJU	NILL	NJLL		
(vi)	Jewellery (give details of weight and value)	NILL	GOLD 1004H.	NILL		
(vii)	Other assets, such as values of claims / interests	NILL	NILL	NILL		

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

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^{*} Dependant here means a person substantially dependent on the income of the employee.

B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s)	PAREN	SHIKHA	AARADHYA		
	- Survey number(s) - Extent (Total measurement) -Current market value	PROPER TIES	JHA	THA		
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NILL	NILL	WILL		
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NILL	NILL	NILL		
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NELL	NILL	NILL		
(v)	Others (such as interest in property)	NILL	NILL	NILL		

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on310122
(a)	(i) Loans from Banks	NILL	
	(ii) Loans from financial institutions	NILL	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NILL	
	(b) dues to departments dealing with supply of water	NILL	
	(c) dues to departments dealing with supply of electricity	NILL	

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	(d) dues to departments dealing with telephones	NILL	
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NILL	
	(f) Other dues, if any	NILL	
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	2021-2022 (NSU) CFVPK3279M	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NILL	
	(iii) Sales Tax [Only in case of proprietary business]	NILL	
	(iv) Property Tax	NILL	

C. <u>Personal Detail</u>

GPF/CPF/PRAN No.	:-	110125368507
Gender	:-	M (M/F)
Date of Birth	:-	3 0 0 1 1 9 9 2 (DD/MM/YYYY)
Class/Group	:-	(A/B/C)
Cadre	:-	BIHAR LEGISLATIVE ASSEMBELY SECRETERIATE (Full Name e.g. B.A.SBihar Administrative Service, B.S.S Bihar Secretariat Service etc.)
Home District	i	MADHUBANT
I hereby d knowledge and be	eclare lief.	that the above details are true to the best of my

Signature Byth

Name of Employee: MR. BIPIN KUMAR

Designation: DFFICE ATTENDANT

Department: BIHAR LEGISLATIVE ASSEMBELY

Note:

Place: PATMA

Date: 04.02.2022

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

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